

| | | (In '000 tonnes) | | | |
|-------|-----------------------------|------------------|-----------|---------|-----------|
| | | Capacity | | | |
| | | 1973-74 | | 1975-76 | |
| | | N | PO T S | N | PO T S |
| 31. | Kota (Expn) | 42 | ... | 42 | ... |
| 32. | Mangalore | ... | ... | 160 | ... |
| 33. | Tuticorin | ... | ... | 258 | 52 |
| 34. | Superphosphate factories | ... | 8 | ... | 8 |
| 35. | Sindri Rationalisation | ... | ... | ... | 156 |
| 36. | FACT (Expn.) | ... | 10 | ... | 10 |
| 37. | Khetri | ... | ... | ... | 90 |
| TOTAL | | 2284 | 5 0 | 3627 | 1175 |

DEFALCATIONS IN THE NATIONAL CO-OPERATIVE CONSUMER'S FEDERATION LTD., NEW DELHI

206. SHRI V R. MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there has been large-scale defalcations in the National Co-operative Consumers Federation Ltd., New Delhi; and

(b) if so, the details of the cases and action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) Two cases of defalcation in the National Cooperative Consumers' Federation Ltd., have come to notice, namely, one at its head office in New Delhi, and another at its Bombay branch.

(b) The details of the cases and the action taken in the matter are as follows :

(i) At the head-office of the National Cooperative Consumers' Federation in New Delhi, an employee defalcated a sum of Rs. 47,970/- by short deposits in bank account and falsification of records. The amount was recovered from the employee and he was dismissed from service.

ni) In the second case, at the Bombay branch of the Federation, an employee misappropriated about Rs. 35,000/- by false invoicing of goods in the name of a cooperative society and selling the same in the open market.

A sum of Rs. 26,500/- has been re-covered from him and further action is being taken by the Federation for recovery of the balance amount. The employee has since tendered his resignation from the service of the Federation.

Loss OF CROPS OWING TO FAILURE OF MONSOON

207. SHRI V. R. MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated loss of crops owing to the recent failure of monsoon ; and

(b) what steps Government propose to take to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) It is too early to give estimates of production of foodgrains and commercial crops during 1972-73. However, due to deficient and erratic rainfall, production of foodgrains and certain non-foodgrain crops like oilseeds, has been affected in several States.

tb) To make the shortfalls in foodgrains production, State Governments have undertaken programmes for mounting an intensive production drive for raising foodgrain, production during the rabi/summer season, 197i-73.

The strategy being implemented by the States to increase production consists of :

(i) bringing additional areas under the cultivation of rabi crops, mostly